

हार्तिकल्चरल प्रोड्यूस मार्केटिंग एंड प्रोसेसिंग कापोरेशन लिमिटेड श्रीनगर का नौवां वार्षिक प्रतिवेदन और लेखें, लेखाओं पर लेखापरीक्षकों के प्रतिवेदन और उस पर भारत के नियंत्रक महालेखापरीक्षक की टिप्पणियों सहित।

उपर्युक्त कापोरेशन के कार्यकरण की सरकार द्वारा समीक्षा।

(2) ऊपर (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारणों को दर्शाने वाला विवरण (अंग्रेजी तथा हिन्दी में)

II. कृषि उपज (श्रेणीकरण और चिन्हांकन) अधिनियम, 1937 की धारा 3 की उपधारा (7) के अधीन ग्रामीण क्षेत्र और रोजगार मंत्रालय (ग्रामीण विकास विभाग), की निम्नलिखित अधिसूचनाओं की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) :-

वास विस्तारण श्रेणीकरण और चिन्हांकन नियम, 1994 को प्रकाशित करने वाली सा.कानि. सं० 186, दिनांक 15 अप्रैल, 1995

सगंध तेल श्रेणीकरण और चिन्हांकन नियम, 1993 को प्रकाशित करने वाली सा. का.नि. सं० 259, दिनांक 27 मई, 1995

1995 (Placed in Library. See No. 8052/95)

Notification of the Ministry of Health and Family Welfare

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWARI): Madam, I lay on the Table, under sub-section (2) of Section 23 of the Prevention of Food Adulteration Act, 1954, a copy (in English and Hindi) of the Ministry of Health and Family Welfare (Department of Health), Notification G.S.R. No. 106(E), dated the 22nd February, 1994, publishing the Prevention of Food Adulteration (Second Amendment) Rules, 1994, together with a delay statement. (Placed in Library. See No. L.T. 8055/95)

REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE OF SCIENCE AND TECHNOLOGY, ENVIRONMENT AND FORESTS

Dr. M. ARAM (Nominated): Madam, I present the Twenty-ninth Report (in English and Hindi) of the Department-related Parliamentary Standing Committee on Science and Technology, Environment and Forests on the Water (Prevention and Control of Pollution) Cess (Amendment) Bill, 1995.

EVIDENCE TENDERED BEFORE THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON SCIENCE AND TECHNOLOGY, ENVIRONMENT AND FORESTS

DR. M. ARAM (Nominated): Madam, I lay on the Table a copy of the Evidence tendered before the Department-related Parliamentary Standing Committee on Science and Technology, Environment and Forests on the Water (Prevention and Control of Pollution) Cess (Amendment) Bill, 1995.

REPORT OF THE PUBLIC ACCOUNTS COMMITTEE

श्री त्रिलोकरनाथ चतुर्वेदी (उत्तर प्रदेश) : महोदया, मैं आपकी अनुमति से मद्रास पत्तन न्यास के संबंध में लोक लेखा समिति (दसवीं लोक सभा) के छठे प्रतिवेदन पर की गई कार्रवाई के बारे में लोक लेखा समिति के एक सौ आठवें प्रतिवेदन की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ।

REPORT OF THE STANDING COMMITTEE ON DEFENCE

SHRI S. JAIPAL REDDY (Andhra Pradesh): Madam, I lay on the Table a copy (in English and Hindi) of the Fifth Report of the Standing Committee on Defence on Defence Research and Development Major Projects.